

FORM G
(Version 2)

**INVITATION FOR "EXPRESSION OF INTEREST FOR
RANKINI POWER GENERATION PRIVATE LIMITED OPERATING IN "POWER
GENERATION" AT KOLKATA**

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CD - Rankini Power Generation Private Limited PAN No. - AABCR1630B CIN No. - U40100WB1995PTC070451
2.	Address of the registered office	Registered office: Room No. 701, 7th Floor, Sidco Global Tower, CN 8/2, Sector-V, Salt Lake City, Kolkata - 700091, West Bengal, India
3.	URL of website	https://rankinipower.sumedhamanagement.com/
4.	Details of place where majority of fixed assets are located	The corporate debtor holds stake in Abhijeet MADC Nagpur Energy Private Limited (AMNEPL) which has a 246 MW power plant with 25.6 MW DG Sets at Nagpur. However, post the initiation date/ CIRP Initiation Application filing date, certain dilutions in the shareholding of AMNEPL have taken place which are under legal scrutiny.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	N.A.
7.	Number of employees/ workmen	There is only 1 employee in the company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details about the Corporate Debtor or any additional information can be obtained from the Interim Resolution Professional/ Resolution Professional through the provided email: ip.rankinipower@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from the Interim Resolution Professional/ Resolution Professional through email: ip.rankinipower@gmail.com
10.	Last date for receipt of expression of interest	23-09-2026

11.	Date of issue of provisional list of prospective resolution applicants	03-10-2026
12.	Last date for submission of objections to provisional list	08-10-2026
13.	Date of issue of final list of prospective resolution applicants	18-10-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23-10-2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	22-11-2026
16.	Process email id to submit Expression of Interest	ip.rankinipower@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is not registered with Ministry of Micro, Small and Medium Enterprise.

Further, refer Expression of Interest (EOI) Process Document available on the website of the corporate debtor at <https://rankinipower.sumedhamanagement.com/> or send an email to ip.rankinipower@gmail.com for relevant dates and detailed Expression of Interest.

Date: 09th September, 2026

Place: Kolkata

For Rankini Power Generation Private Limited
Bijay Murmuria

Deemed Resolution Professional

In the matter of Rankini Power Generation Private Limited

Registration No: IBBI/IPA-001/IP-N00007/2016-17/10026

AFA Valid upto 31-12-2026

**Registered address with IBBI: 6A Geetanjali Apartment, 8 B Middleton Street,
Kolkata - 700071, West Bengal**

Registered E-mail ID with IBBI: bijay_murmuria@sumedhamanagement.com

Process specific E-mail address: ip.rankinipower@gmail.com

Website: <https://rankinipower.sumedhamanagement.com/>

ফর্ম 'জি' (ভার্সান ২) আগ্রহ প্রজ্ঞাপনের আমন্ত্রণ রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড কলকাতায় পাওয়ার জেনারেশন কারবারে নিয়োজিত [ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ সাব-রেগুলেশন (১) অধীনে]	
ক্রম নং	প্রয়োজনীয় তথ্যাবলি
১.	কর্পোরেট স্বগৃহীতার নাম, প্যান ও সিআইএন/এলএলপি নম্বর
২.	রেজিস্টার্ড অফিসের ঠিকানা
৩.	ওয়েবসাইটের ইউআরএল
৪.	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ
৫.	মূল পণ্য/পরিষেবার ক্যাপাসিটি
৬.	শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য
৭.	কর্মী/শ্রমিকের সংখ্যা
৮.	দুই বছরের আর্থিক বিবৃতি (তফসিল-সহ) সমেত স্বগৃহীতাদের বিশদ তথ্য যে ইউআরএলে পাওয়া যাবে
৯.	উক্ত কোডের ২৫(২)(এইচ) ধারায় রেজোলিউশন আবেদনকারীদের যোগ্যতামান যে ইউআরএলে পাওয়া যাবে
১০.	এক্সপ্রেশন অফ ইন্টারেস্ট গ্রহণের শেষ তারিখ
১১.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ
১২.	প্রভিশনাল তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ
১৩.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ
১৪.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরাণ্ডাম, ইভালুয়েশন ম্যাট্রিক্স ও রেজোলিউশন প্ল্যানের জন্য অনুরোধ
১৫.	রেজোলিউশন প্ল্যান জমার শেষ তারিখ
১৬.	ইওআই জমার প্রসেস ই-মেল আইডি
১৭.	এমএসএমই রূপে কর্পোরেট স্বগৃহীতার রেজিস্ট্রেশন স্ট্যাটাস সম্পর্কিত তথ্য
পুনরায়, আগ্রহ প্রজ্ঞাপন (ইওআই) প্রসেস নথি কর্পোরেট স্বগৃহীতার ওয়েবসাইট https://rankinipower.sumedhamanagement.com/-তে উপলব্ধ বা প্রাসঙ্গিক তারিখ ও আগ্রহ প্রজ্ঞাপনের বিষয়ের জন্য ip.rankinipower@gmail.com-তে ই-মেল পাঠাতে পারেন। রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড-এর তরফে বিজয় মুরমুরিয়া ডিমড রেজোলিউশন প্রফেশনাল রন্ধিনী পাওয়ার জেনারেশন প্রাইভেট লিমিটেড-এর বিষয়ে রেজিস্ট্রেশন নম্বর: IBBI/IPA-001/IP-N00007/2016-17/10026 এএফও ৩১.১২.২০২৬ পর্যন্ত বৈধ আইবিবিআই তে নথিভুক্ত ঠিকানা: ৬এ গীতাজলি অ্যাপার্টমেন্ট ৮বি মিডলটন স্ট্রিট, কলকাতা-৭০০০৭১, পশ্চিমবঙ্গ আইবিবিআই তে নথিভুক্ত ই-মেল আইডি: bijay_murmuria@sumedhamanagement.com নির্দিষ্ট প্রসেস ই-মেল ঠিকানা: ip.rankinipower@gmail.com ওয়েবসাইট: https://rankinipower.sumedhamanagement.com/ তারিখ: ৯ সেপ্টেম্বর, ২০২৬	

FORM G (Version 2) INVITATION FOR "EXPRESSION OF INTEREST" FOR RANKINI POWER GENERATION PRIVATE LIMITED OPERATING IN "POWER GENERATION" AT KOLKATA (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	CD - Rankini Power Generation Private Limited PAN No. - AABCR1630B CIN No. - U40100WB1995PTC070451
2.	Address of the Registered Office	Registered Office: Room No. 701, 7th Floor, Sidco Global Tower, CN 8/2, Sector-V, Salt Lake City, Kolkata - 700091, West Bengal, India
3.	URL of Website	https://rankinipower.sumedhamanagement.com/
4.	Details of place where majority of fixed assets are located	The corporate debtor holds stake in Ashjeet MADC Nagpur Energy Private Limited (AMNEPL) which has a 246 MW power plant with 25.6 MW DG Sets at Nagpur. However, post the initiation date/ CIRP Initiation Application filing date, certain dilutions in the shareholding of AMNEPL have taken place which are under legal scrutiny.
5.	Installed capacity of main products / services	N.A.
6.	Quantity and value of main products / services sold in last financial year	N.A.
7.	Number of employees/ workmen	There is only 1 employee in the Company.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details about the Corporate Debtor or any additional information can be obtained from the Interim Resolution Professional / Resolution Professional through the provided email: ip.rankinipower@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from the Interim Resolution Professional / Resolution Professional through email: ip.rankinipower@gmail.com
10.	Last date for receipt of expression of interest	23-09-2026
11.	Date of issue of provisional list of prospective resolution applicants	03-10-2026
12.	Last date for submission of objections to provisional list	08-10-2026
13.	Date of issue of final list of prospective resolution applicants	18-10-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23-10-2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	22-11-2026
16.	Process email id to submit Expression of Interest	ip.rankinipower@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	The Corporate Debtor is not registered with Ministry of Micro, Small and Medium Enterprise.
Further, refer Expression of Interest (EOI) Process Document available on the website of the corporate debtor at https://rankinipower.sumedhamanagement.com/ or send an email to ip.rankinipower@gmail.com for relevant dates and detailed Expression of Interest.		
For Rankini Power Generation Private Limited Bijay Murmura Deemed Resolution Professional In the matter of Rankini Power Generation Private Limited Registration No: IBB/PA-001/IP-N00007/2016-17/10026 AFA Valid upto 31-12-2026 Registered address with IBB: 6A Geetanjali Apartment, 8B Middleton Street, Kolkata - 700071, West Bengal Registered E-mail ID with IBB: bijay_murmura@sumedhamanagement.com Process specific E-mail address: ip.rankinipower@gmail.com Website: https://rankinipower.sumedhamanagement.com/		
Place: Kolkata		Date: 09th September, 2026

ये सादर
नागपूर

T
N.I.T./
tails of

26
26
website
Sd/-
(HQ),
Nagpur

वेविध

क्षांकित

वती

फॉर्म G
(आवृत्ती २)
कोलकाता येथील पाँवर जनरेशनमध्ये
रैंकिनी पाँवर जनरेशन प्रायव्हेट लिमिटेड कार्यवाहीसाठी
'स्वारस्य अभिव्यक्तीसाठी' मागणी
(इन्सॉल्व्हन्सी अँड बँकक्रप्टसी बोर्ड ऑफ इंडिया (कॉर्पोरेट व्यक्तीसाठी दिवाळखोरी ठराव प्रक्रिया) नियमन, २०१६ चे नियमन ३६ए(१) अंतर्गत)

अ.क्र.	संबंधित तपशील	
१.	पॅन आणि सीआयएन /एलएलपी क्र.सह कॉर्पोरेट कर्जदाराचे नाव	CD- रैंकिनी पाँवर जनरेशन प्रायव्हेट लिमिटेड पॅन क्र.- AABCR1630B CIN : U40100WB1995PTC070451
२.	नॉदणीकृत कार्यालयाचा पत्ता	नॉदणीकृत कार्यालय : कक्ष क्र. ७०१, ७ वा मजला, सिडको ग्लोबल टॉवर, CN 8/2, सेक्टर-V, सॉल्ट लेक सिटी, कोलकाता-७०००९१, पश्चिम बंगाल, भारत
३.	संकेतस्थळ URL	https://rankinipower.sumedhamanagement.com/
४.	ज्या ठिकाणी बहुतांश स्थावर मालमत्ता आहे त्या ठिकाणाचा तपशील	कॉर्पोरेट कर्जदाराकडे अभिजीत MADC नागपूर एनर्जी प्रायव्हेट लिमिटेड (AMNEPL) मध्ये हिस्सा आहे. या कंपनीचा नागपूर येथे 25.6 MW DG संचासह 246 MW पाँवर प्लांट आहे. तथापि, प्रारंभ दिनांक/ CIRP सुरू करण्यासाठी अर्ज दाखल केल्यानंतर AMNEPL च्या शेअरहोल्डिंगमध्ये काही प्रमाणात घट झाली असून ते सध्या कायदेशीर छाननीखाली आहेत.
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	लागू नाही (NA)
६.	मागील आर्थिक वर्षामध्ये विक्री केलेल्या मुख्य उत्पादने/ सेवांची संख्या आणि तपशील	लागू नाही (NA)
७.	कर्मचारी/कामगारांची संख्या	कंपनीमध्ये फक्त १ कर्मचारी आहे
८.	धनकोची यादी, दोन वर्षांच्या मागील उपलब्ध आर्थिक विवरणांसह (अनुसूचीसह) संबंधित तपशील URL येथे उपलब्ध	कॉर्पोरेट कर्जचारच्याबाबतीत संबंधित तपशील किंवा इतर कोणतीही माहिती पुरविण्यात आलेल्या ई-मेलद्वारे इंटरिम रिसॉल्युशन प्रोफेशनल/ रिसॉल्युशन प्रोफेशनलकडून प्राप्त करता येईल : ip.rankinipower@gmail.com
९.	कोडच्या कलम 25(2)(h) अंतर्गत ठरावाच्या अर्जदारासाठी अर्हता	इंटरिम रिसॉल्युशन प्रोफेशनल/रिसॉल्युशन प्रोफेशनल यांच्याकडून माहिती प्राप्त करता येईल ई-मेल : ip.rankinipower@gmail.com
१०.	स्वारस्य अभिव्यक्तीच्या प्राप्तीचा अंतिम दिनांक	२३-०९-२०२६
११.	इच्छुक ठराव अर्जदारांच्या तरतूद यादीच्या जारीचा दिनांक	०३-१०-२०२६
१२.	तरतूद यादीच्या हरकती सादरीकरणाचा अंतिम दिनांक	०८-१०-२०२६
१३.	इच्छुक ठराव अर्जदारांच्या अंतिम यादी जारीचा दिनांक	१८-१०-२०२६
१४.	इच्छुक ठराव अर्जदारांच्या ठराव नियोजनासाठी विनंती आणि मेमोरॅंडम, मूल्यांकन मॉडेलस माहिती जारीचा दिनांक	२३-१०-२०२६ (पात्र PRAs द्वारे अपग्रादीकरण करारच्या प्राप्तीच्या विषयांमध्ये)
१५.	ठराव नियोजनाच्या सादरीकरणा साठीचा अंतिम दिनांक	२२-११-२०२६
१६.	स्वारस्य अभिव्यक्ती सादरीकरणाचा प्रक्रिया ई-मेल आयडी	ip.rankinipower@gmail.com
१७.	MSME म्हणून कॉर्पोरेट कर्जदार नॉदणीकरण स्थितीचा तपशील	सूक्ष्म, लघू, आणि मध्यम उद्योग मंत्रालयासह कॉर्पोरेट कर्जदार नॉदणीकृत नाही.

संबंधितमध्ये कॉर्पोरेट कर्जदाराचे संकेतस्थळ <https://rankinipower.sumedhamanagement.com> वर उपलब्ध स्वारस्य (EOI) प्रक्रिया कागदपत्रे पाह्यावीत किंवा तपशीलवार स्वारस्य अभिव्यक्ती आणि संबंधित दिनांकासाठी ip.rankinipower@gmail.com येथे ई-मेल पाठवावा.

रैंकिनी पाँवर जनरेशन प्रायव्हेट लिमिटेडकरिता
बिजय मुर्मुरिया
मानित ठराव व्यवसायिक

रैंकिनी पाँवर जनरेशन प्रायव्हेट लिमिटेडच्या संबंधितमध्ये
नॉदणीकरण क्र. : IBBI/IPA-001/IP-N00007/2016-17/10026
AFA : ३१-१२-२०२६ पर्यंत वैध

IBBI सह नॉदणीकृत कार्यालय : ६ए, गीतांजली अपार्टमेंट, 8B, मिडलटन स्ट्रीट, कोलकाता-७०००७१, पश्चिम बंगाल IBBI सह नॉदणीकृत ई-मेल आयडी : bijay_murmuria@sumedhamanagement.com
प्रक्रियेसाठी विशेष ई-मेल पत्ता : ip.rankinipower@gmail.com
संकेतस्थळ : <https://rankinipower.sumedhamanagement.com/>
ठिकाण : कोलकाता
दिनांक : ०९ सप्टेंबर २०२६

